

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4016
ANSWERED ON:26.08.2011
BACHAT LAMP YOJANA
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of POWER be pleased to state:

- (a) the details of various agencies involved in the implementation of Bachat Lamp Yojana in the country, State-wise;
- (b) whether the Government monitors the implementation work of these agencies; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : The details of the agencies involved in the implementation of Bachat Lamp Yojana are as follows:

SI.No.	State	Name of DISCOM Implementer	Name of Project
1.	Andhra Pradesh	Central Power Distribution Company of Andhra Pradesh Limited	C-Quest Capital Malaysia Limited
2.	Kerala	Kerala State Electricity Board Centre	Energy Management
3.	Punjab	Punjab State Power Corporation Limited	C-Quest Capital Malaysia Limited
4.	Madhya Pradesh	Madhya Pradesh Madhya Kshetra Vidyut Vitaran Company Limited	Energy Efficiency Services Limited.
5.	Delhi	North Delhi Power Limited	C-Quest Capital Malaysia Limited.
6.	Karnataka	Bangalore Electricity Supply Company Limited Chamundeshwari Electricity Supply Corporation Limited Hubli Electricity Supply Company limited.	HPL Electric & Power Private Private Limited. Inter Green Services (India) Private Limited.
7.	West Bengal	CESC Limited	C-Quest capital Malaysia Limited
7A.	Chhattisgarh	State Power Distribution Company Private Limited	Banyan Environmental Innovators private Limited
8.	Maharashtra	Maharashtra State Electricity Distribution Company Limited	Osram GmbH, Germany
9.	Rajasthan	Jaipur Vidyut Vitran Nigam Limited Innovation Private Limited	Banyan Environmental
10.	Haryana	Uttar Haryana Bijli Vitran Nigam Limited	Osram GmbH, Germany
11.	Goa	Electricity Department Government of GOA	HPL Electric & Power Private Limited
12.	Uttarakhand	Uttarakhand Power Corporation Limited	Energy Efficiency Services Limited

(b) : Yes, Madam.

(c) : Bureau of Energy Efficiency (BEE) has registered an umbrella Clean Development Mechanism (CDM) project which enables the investors in each project area to register their projects quickly as CDM projects to enable the issuance of carbon credits by United Nations Framework Convention for Climate Change (UNFCCC). BEE is acting as a managing and co-ordinating entity for the Bachat Lamp Yojana Scheme and facilitates the implementation of such projects by assisting the states to implement these projects and

issuance of carbon credits.